NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH' **KOLKATA**

C.P.(IB) No. 650/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd February 2018, 10.30 A.M

Name	of the Company	Mitcon Consultancy & E Ltd.	Engineering Services Ltd V	s- Gobind Sugar Mills
Under Section		9 IBC		
SI. No.	- July 10 1 1 1 1 1 1 1 2 Cu		Appearing on behalf of	Signature with date

Ms Debaleena Ganguly, advocate

Ms Tutul Das (singh), advocate

Mr. Aman Singh, advocate

Mr. Aman Singh, advocate

Dganguly 32.2.2018

Ma VARUN SHARMA) (al Parate Ma SUMIT PAHWA) Debtor

ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

List it on 13/03/2018 for admission.

(Jinan K.R.) Member (I) Sd

(V.P.Singh) Member (I)